## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.870/KB/2012

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

Name of the Company Under Section		Mrs. Sharoo SudVs- Bhagwan Fianance Corporation Ltd. & Ors  111(4)		
		SINGHADVOCON	Shoroo Sud	MANIE
				7 170
1.	SHAUNAK M	INTRA-	(1	4
	ARITRA BA	+20	Adus for ayay they have ale	12/2/1
	S-N. PAN)	DEY	7 /	1971
4	SUTAPA 20)	CHO WAY } Ad	or for the	and the
		/		12/2/20

## ORDER

Petitioner in person, Ld. Counsel for Mrs. Sharoo Sud, Ld. Counsel for the respondent company and the Ld. Counsel for the Executor of Estate of Late Shri Amrit Lal Sud are present.

It is a part heard hence list it on 14/03/2018 before the regular bench.

Sd

(Jinan K.R.) Member (J)